

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO.957
TO BE ANSWERED ON 09.02.2022

SCHEME FOR DESTITUTE CHILDREN

957. SHRI SATISH CHANDRA DUBEY :
SMT. PRIYANKA CHATURVEDI :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state

- (a) whether any data is maintained with regard to destitute children and the children living on roads;
- (b) if so, the details thereof, State-wise;
- (c) whether there is any existing scheme for the care and protection of children living on roads; and
- (d) the details of the measures adopted for care and protection of the destitute children and the ones living on streets during the COVID-19 pandemic and afterwards?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Ministry of Women and Child Development is implementing the centrally sponsored 'Child Protection Services (CPS) Scheme' – Mission Vatsalya for rehabilitation of children in difficult circumstances including, orphan and destitute children. Under CPS scheme, financial assistance is provided to the State Governments/UT Governments for providing services which include institutional care, non-institutional care, support for capacity building, human resources etc. Grants are also provided for setting up and maintenance of various types of Child Care Institutions (CCIs) including children homes, observation homes, special homes, place of safety, open shelters etc. CCIs provide for age-appropriate education, access to vocational training, recreation, health care, counselling etc. The execution of the scheme lies with the respective States/UTs.

Apart from this, as informed by the National Commission for Protection of Child Rights (NCPCR), the Hon'ble Supreme Court in SMWP (C) No.6/2021 In Re Children in Street Situations has taken *suo-moto* cognizance of the issue of children in street situations. The State/UT-wise data with regard to children in street situations on the Bal Swaraj Portal of NCPCR as on 11.01.2022 is at **Annexure-I.**

(d) : The Ministry has taken various measure and regularly engages with all State/UTs to ensure continued and uninterrupted delivery of services and also for effective implementation of the schemes. Various guidelines and advisories has been shared with the States/ UTs to keep operational and available the institutions and facilities run under different schemes.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (A) AND (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO.957 FOR ANSWER ON 09.02.2022 RAISED BY SHRI SATISH CHANDRA DUBEY AND SMT. PRIYANKA CHATURVEDI REGARDING SCHEME FOR DESTITUTE CHILDREN

State/UT-wise data with regard to children in street situations on Bal Swaraj Portal (as on 11.01.2022)

Sl. No.	State	Children living on the streets with their families	Children stay on the streets in the day and are back home in the night with their families who reside in a nearby slum/ hutments	Children without support living on the streets all alone	Total
1	Andaman & Nicobar Islands	0	0	0	0
2	Andhra Pradesh	465	177	13	655
3	Arunachal Pradesh	0	0	0	0
4	Assam	28	96	27	151
5	Bihar	77	55	11	143
6	Chandigarh	1	5	0	6
7	Chhattisgarh	17	57	5	79
8	Dadra & Nagar Haveli and Daman & Diu	11	0	0	11
9	Delhi	91	138	2	231
10	Goa	13	27	0	40
11	Gujarat	1086	895	9	1990
12	Haryana	180	216	22	418
13	Himachal Pradesh	15	49	0	64
14	Jammu and kashmir	50	200	6	256
15	Jharkhand	0	0	0	0
16	Karnataka	427	573	99	1099
17	Kerala	13	5	1	19
18	LADAKH	3	29	0	32
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	598	771	43	1412
21	Maharashtra	2075	480	18	2573
22	Manipur	0	0	0	0
23	Meghalaya	0	5	0	5
24	Mizoram	0	0	0	0
25	Nagaland	0	1	0	1
26	Odisha	13	4	17	34
27	Puducherry	9	18	0	27
28	Punjab	23	85	16	124
29	Rajasthan	35	17	0	52
30	Sikkim	0	0	0	0
31	Tamil Nadu	134	43	14	191
32	Telangana	0	0	0	0
33	Tripura	0	2	12	14
34	Uttar Pradesh	30	65	80	175
35	Uttarakhand	7	13	1	21
36	West Bengal	0	122	0	122
	Total	5401	4148	396	9945
